

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)/12/KOB/2024
SECTION	SEC. 7 IBC.
NAME OF PARTIES	NIZAM SALEEM THARAKANDATHIL & 3 OTHERS V/S ASTEN PROPERTIES AND DEVOLPERS PVT.LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH.
RESPONDENTS ADVOCATE/ PROFESSIONAL	

**22 April 2024**

## O R D E R

### **CP(IBC)/12/KOB/2024**

This is a Company Petition bearing No. 12/KOB/2024 filed under Section 7 of the Insolvency and Bankruptcy Code, 2016 by the Petitioners, Viz., Nizam Saleem Tharakandathil & 3 Ors, who happen to be the Financial Creditors. In the said petition, the Petitioners have arrayed M/s Asten Properties and Developers Private Limited as the Respondent/Corporate Debtor.

Learned Counsel, Mr. Hari Kumar G Nair appears on behalf of the Petitioners through virtual mode. Learned representing Counsel, Ms. Anjitha Aprem appears physically along with Learned Counsel, Ms. Rakhi T R on behalf of the Corporate Debtor and submits that she has filed the Vakalatnama and seeks further time to file reply affidavit. Time granted, let the same be done within a period of 3 weeks, after serving copy of the same on the Counsel appearing for Financial Creditors.

Rejoinder, if any shall be filed one week thereafter after serving copy of the same on the Counsel appearing for the other side.

List this matter for final hearing on **27.05.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**